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No.K-13022/02/2015-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, Dated 12<sup>th</sup> July, 2016.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Sujit Narayan Prasad, Additional Judge of the Jharkhand High Court, to be a Judge of the Jharkhand High Court with effect from the date he assumes charge of his office.

  
12/7/16

(Rajinder Kashyap)

Joint Secretary to the Government of India  
Tele: 2338 3037

To

**The Manager,  
Government of India Press,  
FARIDABAD**

No. K. 13022/02/2015-US.II

Dated 12.07.2016

Copy to:-

1. Shri Justice Sujit Narayan Prasad, Additional Judge, Jharkhand High Court, presently functioning in Orissa High Court, Cuttack, on transfer.
2. The Secretary to the Governor of Odisha, Bhubaneswar.
3. The Secretary to the Chief Minister of Odisha, Bhubaneswar.
4. The Secretary to the Chief Justice, Orissa High Court, Cuttack.
5. The Chief Secretary, Government of Odisha, Bhubaneswar.
6. The Registrar General, Orissa High Court, Cuttack.
7. The Accountant General, Odisha, Bhubaneswar.
8. The Secretary to the Governor, Jharkhand, Ranchi.
9. The Secretary to the Chief Minister, Jharkhand, Ranchi.
10. The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
11. The Chief Secretary, Government of Jharkhand, Ranchi.
12. The Registrar General, Jharkhand High Court, Ranchi.
13. The Accountant General, Jharkhand, Ranchi.
14. President's Secretariat, (CA.II Section), New Delhi
15. PS to Principal Secretary to the Prime Minister, New Delhi.
16. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
17. PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/S.O.(Desk).



(S. Vijay Gopal)

Under Secretary to the Government of India  
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